GOVERNMENT OF INDIA MINISTRY OF INFORMATION & BROADCASTING

LOK SABHA UNSTARRED QUESTION NO. 3812 (TO BE ANSWERED ON 09.08.2017)

IRREGULARITIES BY TV CHANNELS 3812. SHRI PR. SENTHIL NATHAN

Will the Minister of INFORMATION & BROADCASTING be pleased to state:

- a) whether the Government has received any information/complaints about alleged irregularities in the functioning of certain TV channels and their allied companies;
- b) if so, the details thereof; and
- c) the stringent action taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BRAODCASTING { COL. RAJYAVARDHAN RATHORE (Retd.)}

(a) to (c) Permission to uplink and downlink private satellite TV channel is granted in accordance with the extant Policy Guidelines of Uplinking and downlinking of TV channels in India. Such permission holder companies, are required to abide by all the rules and regulations mentioned in the Policy Guidelines. Whenever any information/complaints about alleged irregularities in the functioning of any TV channel or their allied companies comes to the notice of this Ministry, action is taken on case to case basis, under the provisions of the Policy Guidelines.

In addition, all permitted broadcasters are required to ensure that all programmes and advertisements telecast on private satellite TV channels and transmitted/retransmitted through the Cable TV Network are required to adhere to the Programme and Advertisements Codes prescribed under the Cable Television Networks (Regulations) Act, 1995 and Cable Television Networks Rules, 1994 framed thereunder. Details of action taken on violation of Programme Code/Advertising Code by private satellite TV channels in the last three years and the current year are enclosed as Annexure.

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 3812 TO BE ANSWERED ON 09.08.2017 ASKED BY SHRI PR SENTHIL NATHAN REGARDING "IRREGULARITIES BY TV CHANNELS"

Action Taken by Ministry of Information and Broadcasting on violation of Programme and Advertisement code by Private TV channels during the last three years and current year

<u>Year – 2014</u>

S.No.	Name of the	Reason for Show Cause Notice	Details of action taken	
	Channel			
1.	WB	Telecast of a "V/UA" certified film "It's a Boy Girl Thing" showing obscene and women denigrating content	Order dated 16.01.2014 was issued for taking the channel off air for one day.	
2.	Lemon News	Telecast a news report, revealing the identity of the sexually abused women	A warning dated 10.03.2014 was issued to channel	
3.	Bansal News	Telecast a programme 'Ladkiyon Ka Gumnaam Bodyguard promoting superstition and blind belief	A warning dated 11.03.2014 was issued to channel	
4.	NE TV	Telecast of news bulletins showing the dead bodies and badly injured people without morphing or blurring	A warning dated 12.03.2014 was issued to channel	
5.	Zee TV	Telecast of a serial 'Jodha Akbar" containing content promoting communal attitudes, encouraging violence and also defamatory content	A warning dated 20.03.2014 was issued to the channel	
6.	India News	Telecast of programme 'Rahasya" promoting superstition and blind belief	A warning dated 25.03.2014 was issued to channel	
7.	Color	Telecast of a reality show Bigg Boss Season-7	An Advisory dated 26.03.2014 was issued to channel	
8.	Amrita TV	Telecast of 'A' Certified film, 'The Don'	A warning dated 27.03.2014 was issued to channel	
9.	DY 365	Telecast disturbing of Dead Bodies Without making them blurs.	A warning dated 07.05.2014 was issued to the channel	
10.	·	Telecast of objectionable Comedy Show 'Kahani Comedy Circus Ki'.	A Directive dated 20.05.2014 issued to Sony TV for compliance directions of the Court of the Chief Commissioner for Persons with Disabilities as also the provisions contained in the programme and advertisement codes.	
11.	All TV Channel	Telecast of Advertisement on "Zaitoon Tara Edible Oil" The advertisement claims that edible oil prevents cancer.	A Advisory dated 26.06.2014 was issued to All TV Channels.	
12.	All TV Channel	Telecast objectionable advertisements which is upheld by CCC.	An Advisory dated 21/08/2014 was issued to all channel	

13.	Vasanth TV	Telecast a programme called 'Vaimaye Vellum' revealed the identity of sexually abused minor children	A warning dated 27.08.2014 was issued to the channel
14.	News Live TV	Telecast of news bulletins showing the dead bodies and badly injured people without morphing or blurring	A warning dated 01.09.2014 was issued to the channel
15.	TV-5 TV	Telecast of news report showing young girl stabbing visuals without morphed nor blurred.	A warning dated 02.09.2014 was issued to the channel
16.	Kalaignar TV	Telecast of news report showing the dead bodies and badly injured people without morphing or blurring	A warning dated 02.09.2014 was issued to the channel
17.	Naxatra News	Telecast of allegedly defamatory/fabricated Programme.	An order dated 05.09.2014 was issued to the channel to carry version of opposite party.
18.	Headlines Today	Telecast of special programme called "Muzaffarnagar Conspiracy Exposed'.	A warning dated 31.10.2014 was issued to the channel
19.	Sudarshan TV	Telecast of programme called "Siyaasi Dango Mai UP".	A warning dated 31.10.2014 was issued to the channel

<u>Year – 2015</u>

S.No.	Name of the Channel	Reason for Show Cause Notice	Details of action taken	
20.	Colors TV	Telecast of programme namely "Fear Factor Khatron Ke Khiladi-Darr Ka Blockbuster"	A order dated 08.01.2015 was issued to the channel thereby warning the channel and directing it to run an apology scroll for on day	
21.	Lemon News	Telecast of programme namely "Khauf Ke 10 Destination"	A warning dated 19.01.2015 was issued to the channel	
22.	NTV	Telecast a song-based programme 'Cine Colors'	An order dated 19.01.2015 was issued to the channel for taking the channel off air for seven day.	
23.	24 Ghanta TV	Telecast of news report showing death of a young man without morphing or blurring	An Warning dated 23.03.2015 was issued to channel	
24.	NTV	Telecast of news report revealed the identity of sexual harassment minor boy	An Warning dated 23.03.2015 was issued to channel	
25.	Satlon News	Telecast of News report about a private corporate party organised in a five star hotel on the Pune-Mumbai highway	An order was issued on 27.03.2015 to the channel to prohibit the transmission or re-transmission of channel for 30 day.	
26.	TV9	Telecast a 'Bullet News' political satire targeting Chief Minister of Telangana.	An order was issued on 27.03.2015 to the channel for running apology scroll.	
27.	Jai Hind	Telecast of 'A; certified film, titled 'Hai Harithe'	An order was issued on 07.04.2015 to the channel to prohibit the transmission or re-transmission of channel for one day.	

28.	Aljazeera TV	Telecast of News report carried wrong graphical map of India repeatedly.		
29.	Sathiyam TV	Telecast of objectionable programme 'Ungal Aseervatha Seram' and Paarthathum Padithathum by Sathiyam TV	A warning dated 12.05.2015 was issued to the channel	
30.	Sudarshan News	Telecast of a programme called BINDAAS BOL making allegation about non-salutation of National Flag on the Republic Day by the Hon'ble Vice President.		
31.	Raj News	Telecast of disturbing visuals of dead bodies without blurring.	A warning dated 22.06.2015 was issued to the channel	
32.	Raj News	Telecast of disturbing visuals of a women body burning up into flames without blurring.	A warning dated 02.07.2015 was issued to the channel.	
33.	Russia Today TV	Telecast of obscene programme 'Crazy Alert'	An Advisory dated 06.07.2015 was issued the channel.	
34.	Channel 2 News	Telecast of disturbing visuals of a man dead body without blurring.	A warning dated 22.07.2015 was issued to the channel.	
35.	A2Z News TV	The Channel telecast news reports on various date and revealed the identity of Sexual assault minor victims	A warning dated 07.08.2015 was issued to the channel.	
36.	DY 365	Telecast of News story defame the image of MLA and denigrating women.	A order dated 07.08.2015 was issued to the channel thereby warning the channel and directing it to run an apology scroll for one day	

YEAR-2016

S.No.	Name of the Channel	Reason for Show Cause Notice	Details of action taken	
37.	Care World	Telecast of a programme "Kya Karun Main AB?" on unnatural sex.	A warning dated 24.05.2016 was issued to the channel.	
38.	FTV	Telecast of a programme namely fotos in alleged violation of the programme code	An Advisory dated 25.05.2016 issued to the channel	
39.	Raj News	Telecast of News bulletins in alleged violation of the Programme code	An Advisory dated 25.05.2016 issued to the channel	
40.	CVR English News Channel	Telecast of News bulletins showing disturbing visuals of dead bodies	An Advisory dated 25.05.2016 issued to the channel	
41.	Sathiyam TV	Telecast of News bulletins in alleged violation of the Programme code	An Advisory dated 31.05.2016 issued to the channel	
42.	NDTV India TV	Telecast of a prgramme based on hanging of a 1993 Mumbai serial blast-case convict Yakub Memon	An Advisory dated 01.06.2016 issued to the channel	

43.	NDTV 24x7	Telecast of a programme 'Truth vs Hype -the Riddle of Yakub Memon'	An Advisory dated 01.06.2016 issued to the channel	
44.	Oscar Movies	Telecast of 'A' certified films on various dates.	An Advisory dated 06.06.2016 issued to the channel	
45.	Aaj Tak	Telecast of a programme based on hanging of a 1993 Mumbai serial blast-case convict Yakub Memon	An Advisory dated 07.06.2016 issued to the channel	
46.	ABP News	Telecast of a prgramme based on hanging of a 1993 Mumbai serial blast-case convict Yakub Memon	An Advisory dated 07.06.2016 issued to the channel	
47.	NDTV INDIA	Telecast of news report on Pathankot terrorist attack	An order was issued on 02.11.2016 to the channel to prohibit the transmission or re-transmission of channel for one day	
48.	Care World	Telecast of obscene programme 'Kya Karu Mai Aab	An order was issued on 02.11.2016 to the channel to prohibit the transmission or re-transmission of channel for seven day	
49.	News Time Assam	Telecast of news report revealing the identity of minor boy	An order dated 2.11.2016 was issued to the channel to prohibit the transmission or re-transmission of channel for one day (to carry out the three awards of one day off air concurrently)	
	News Time Assam	Telecast of News bulletins showing disturbing visuals of dead bodies		
	New Time Assam	Telecast of News story defaming the image of MLA and denigrating women.		
50.	People TV	Telecast of News story showing disturbing visuals of dead bodies	A Warning dated 29.11.2016 issued to the channel	
51.	MBC TV	Telecast of news report revealing the identity of sexually assaulted victims.	A Warning dated 29.11.2016 issued to the channel	
52.	Reporter TV	Telecast of News story showing disturbing visuals of violence.	A Warning dated 29.11.2016 issued to the channel	

2017

S.No.	Name of the Channel	Reason for Show Cause Notice	Details of action taken	
53.	TV-9 (Marathi)	Telecast of news report showing disturbing visuals of death of a man who set himself on fire	An Advisory dated 28.2.2017 issued to the channel for violation of Programme Code	
54.	All TV Channels	Compliance with Rule 7(10) of Advertising Code	An Advisory dated 10.3.2017 issued to the all TV channels	
55.	All TV Channel	Telecast of a programme of Republic Day Parade with sign language commentary on 26th Jan., 2017	An Advisory dated 24.01.2017 issued to all TV Channels	
